

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 125
TO BE ANSWERED ON: 25.11.2024**

“Committee Report on NEET Exam Paper Leak”

125. SHRI ANAND BHADAURIA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Dr. K. Radhakrishnan Committee constituted after NEET exam paper leak has submitted its report;
- (b) if so, the details thereof;
- (c) the details of salient recommendations of the said Committee; and
- (d) the details of the steps taken by the Government to stop rampant paper leaks in exams conducted by National Testing Agency?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

- (a) to (d) In order to suggest effective measures for transparent, smooth and fair conduct of examinations by National Testing Agency (NTA), the Ministry of Education constituted a High-Level Committee of Experts (HLCE) on 22.06.2024 headed by Dr. K. Radhakrishnan, former Chairman ISRO and Chairman BoG, IIT Kanpur. The Committee has submitted its report on 21.10.2024 and has recommended Reformation of National Common Entrance Testing including strengthening of NTA, institutional linkage with States, involvement of Test Indenting Agencies as Knowledge and Examinations partner etc. The Committee has also recommended constitution of a High-Powered Steering Committee to monitor the implementation of recommendations of HLCE on NTA.

As deterrence to unfair means in public examinations, the Central Government has enacted the Public Examination (Prevention of Unfair Means) Act, 2024. The Act has come into force w.e.f. 21st June, 2024 and Rules thereunder have been notified on 23rd June, 2024.
